BENCH-II

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

CA(CAA) NO.242/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M

| Name of the Company Under Section | | Vedant Power Projects Pvt Ltd & 3 Ors. 230-232 | | |
|-----------------------------------|--|---|--|--|
| | | | | |

1 N. GURUMURTHY, FCA Petitioners. Pastmen of Marsoti & Associates.

Charamorky 24/07/2017

ORDER

Ld. FCA on behalf of the petitioner(s) is present.

Heard the petitioner.

Order is reserved.

MANORAMA KUMARI MEMBER(J)